

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE
LOK SABHA**

**UNSTARRED QUESTION NO. 265.
TO BE ANSWERED ON WEDNESDAY, THE 3RD FEBRUARY, 2021.**

IMPROVEMENT IN RANKING OF STATES

**265. SHRI RAVI KISHAN:
SHRI SUBRAT PATHAK:
SHRI RAVINDRA KUSHWAHA:**

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) whether the Government has released any report recently that ranks the States on the basis of improvement points covering 12 professional regulatory areas and if so, the details thereof;
- (b) the names of the top ten ranking States in terms of ease of doing business;
- (c) whether some States have improved their rankings while others have slipped down in the rankings;
- (d) whether the main criteria were taken into account to ensure justifiable assessment of the States; and
- (e) whether any further corrective measures have been suggested in the report for improvement in many areas and if so, the details thereof?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्यमंत्री (श्री सोम प्रकाश)

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI SOM PARKASH)**

- (a): Yes, Sir. Department for Promotion of Industry and Internal Trade (DPIIT) has released the rankings of States and Union Territories (UTs) under State Reform Action Plan (SRAP), 2019 on 05.09.2020. The Action Plan included 187 reform points covering 12 business regulatory areas, viz., Access to Information & Transparency Enablers, Labour Regulation-Enablers, Construction Permit Enablers, Single Window System, Sector Specific, Inspection Enablers, Paying Taxes, Environment Registration Enablers, Obtaining Utility Permits, Land Administration/Transfer of Property, Contract Enforcement and Land Availability and Allotment.
- (b): The top States as per the assessment under SRAP, 2019 are tabulated below:-

Sl. No.	Name of States/UT	Rank under SRAP, 2019
1	Andhra Pradesh	1
2	Uttar Pradesh	2
3	Telangana	3
4	Madhya Pradesh	4
5	Jharkhand	5
6	Chhattisgarh	6

7	Himachal Pradesh	7
8	Rajasthan	8
9	West Bengal	9
10	Gujarat	10

- (c): It is noted that some States/UTs have improved their ranking while others have slipped down in the SRAP, 2019 as compared to their previous year's rankings.
- (d): The assessment of States/UTs under SRAP, 2019 was based on feedback obtained from users/professionals against 180 out of 187 reform points, which is in congruence with the methodology followed by the World Bank in its global Doing Business rankings.
- (e): The assessment under SRAP, 2019 indicates the area-wise performance of States/UTs based on feedback received from user/professionals. States/UTs have been encouraged to implement the remaining reforms and to work on generating more awareness among general public. Further, DPIIT has prepared a 301-point State Reforms Action Plan, 2020 and shared with States/UTs on 25.08.2020. The Action Plan is spread across 15 reform areas and seeks to promote sector-specific approach so as to create an enabling business environment across various sectors in the country. The various sectors include Trade License, Healthcare, Legal Metrology, Fire License/NOC, Cinema Halls, Hospitality, Telecom, Movie Shooting and Tourism.

In order to guide States/UTs for implementing critical and complex reforms, a series of capacity building webinars were organized in the months of November, 2020, December, 2020 and January, 2021, wherein reform area-wise best practices of a States were shared with all the States. Further, a set of FAQs have been prepared and shared with the States/UTs on 16.11.2020 to help them in understanding reform requirements, objective and other key points.
